GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

STARRED QUESTION NO:4 ANSWERED ON:22.02.2011 DROUGHT SITUATION Ponnam Shri Prabhakar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether several States in the country continue to reel under drought;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has initiated any action plan to provide assistance to the affected States and to tackle the situation; and
- (d) if so, the details thereof?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 4 DUE FOR REPLY ON 22ND FEBRUARY, 2011.

- (a) & (b): Bihar, Jharkhand, Orissa & West Bengal declared 38, 24, 17 & 11 districts, respectively, as drought affected in 2010 due to deficit rainfall during South-West Monsoon, 2010.
- (c) & (d): It is primarily the responsibility of the State Governments to take immediate necessary measures in the wake of natural calamities. Government of India supplements the efforts of the States with financial and logistic support. There is ready availability of funds with the States under the State Disaster Response Fund (SDRF) to take immediate necessary measures. The Government of India and the State Governments concerned contribute to SDRF in the ratio of 3: 1 except in case of 8 North-Eastern States (including Sikkim), Jammu & Kashmir, Himachal Pradesh and Uttarakhand, for which the ratio is 9: 1. If additional assistance over and above SDRF is required to deal with the natural calamities of severe nature, the same is considered from the National Disaster Response Fund (NDRF) in accordance with an established procedure of submission of Memorandum by the State Government.

All the four States mentioned above submitted Memoranda for grant of assistance from NDRF for drought relief. Following consideration of the Memoranda in respect of Bihar (for 28 districts only), Jharkhand (24 districts) & West Bengal (11 districts) Rs.1459.54 crores, Rs.855.30 crores and Rs.724.99 crores have been approved by the Government respectively subject to adjustment of 75% of balance available in the SDRF account. Proposals for Orissa and the remaining 10 districts of Bihar are under consideration.